

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).6587/2024

ABHAY KUMAR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

[ONLY IA NO. 243175/25 IS LISTED UNDER THIS ITEM]
IA No. 243175/2025 - EARLY HEARING APPLICATION

Date : 12-02-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Mr. Abhishek Singh, Adv.
Mr. Sandeep Kumar, Adv.
Mr. Shudanshu Singh, Adv.
Mr. Abhishek Mishra, Adv.
Ms. Sakshi Vidyarthi, Adv.
Ms. Manju Jetley, AOR

For Respondent(s) Mr. Manishat Karia, Sr.Adv.
Ms. Ananya Arora, Adv.
Ms. Shreya Gupta, Adv.
Mr. Deepin Deepak Sahni, Adv.
Mr. Vishal N., Adv.
Mr. Varun K., Adv.
Miss Geetanjali Mohan, AOR

Ms. Sakshi Kakkar, AOR

Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 243175/2025

No ground to entertain the application for early hearing is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR